GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA**

UNSTARRED QUESTION NO: 814 (TO BE ANSWERED ON THE 8th December 2025)

VACANCIES IN DGCA

814. SMT MAUSAM B NOOR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the Standing Committee on Transport, Tourism and Culture recorded that only 553 of 1,063 sanctioned posts in the Directorate General of Civil Aviation (DGCA) are filled, indicating nearly fifty per cent vacancies;
- (b) if so, the time-bound plan to fill all technical posts, including Flight Operations Inspectors, Cabin Safety Inspectors and Airworthiness Officers; and
- (c) whether Government will grant statutory and administrative autonomy and permit direct, market-linked recruitment in place of Union Public Service Commission or through deputation routes, if so, the details thereof and if not, reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): Out of the total 1,063 sanctioned posts of Technical Officers in the Directorate General of Civil Aviation (DGCA), 569 posts which includes technical consultants and officers engaged on secondment basis are filled as on 03.12.2025.

The recruitment of Group 'A' technical officers is done through UPSC and of Group 'B' and 'C' through SSC, which is a continuous process. Further, all methods of recruitment are pursued vigorously in order to ensure timely and continuous availability of requisite manpower. In situations where the post remain vacant due to various reasons like inadequate response to the advertisements, non-joining of selected candidates, persons with insufficient service in the feeder cadre for promotion, insufficient response to deputation posts etc. and to meet the requirement in the interregnum, efforts are made to recruit persons through short terms contractual hiring. Regular efforts are made to address and augment technical manpower shortage, enhanced training and succession planning.
